

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DRISHAN INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Drishan Industries Private Limited
2.	Date of incorporation of corporate debtor	09/12/2021
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909GJ2021PTC127857
5.	Address of the registered office and principal office (if any) of corporate debtor	C-404, Ganesh Glory-11, Near BSNL Office, Village Jagatpur, Ahmedabad, Gujarat – 382470.
6.	Insolvency commencement date in respect of corporate debtor	29/07/2026 (Order received on 31 st July 2026)
7.	Estimated date of closure of insolvency resolution process	25/01/2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Varun Anil Chopra Reg. No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-1002, Ashirvad Avenue, VIP Road, Opp Shyam Baba Mandir, Althan, Surat, Gujarat ,395007 E-mail ID: ipvarunchopra@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002 E-mail ID: cirp.drishan@gmail.com
11.	Last date for submission of claims	22/08/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002



Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of the Corporate Insolvency Resolution Process of Drishan Industries Private Limited on 29th July, 2026 (Order received on 31st July 2026)

Kindly note that the Suspended Management of the Corporate Debtor had filed IA/1273(AHM)2026 in C.P.(IB)/226(AHM)/2025 before the Hon'ble National Company Law Tribunal, Ahmedabad Bench, Court-II, seeking settlement and consequent recall/setting aside of the Corporate Insolvency Resolution Process.

The creditors of **Drishan Industries Private Limited** are hereby called upon to submit their claims with proof **on or before 22/08/2026** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



IP Varun Anil Chopra
Interim Resolution Professional of
Drishan Industries Private Limited
Reg. No. IBBI/IPA-001/IP-P-02950/2025-2026/14525
AFA Valid upto: 30-06-2027

Date: 08/08/2026

Place: Surat